

IN THE NATIONAL COMPANY LAW TRIBUNAL : NEW DELHI
SPECIAL BENCH (COURT-I)

CP-167(ND)/2017

In the matter of :

Chadha Papers Limited

...PETITIONER

Vs.

Great Value Fuels (P) Ltd.

... RESPONDENT

SECTION :

Under Section 241-242

Order delivered on 17.10.2017

Coram :

R. VARADHARAJAN,
Hon'ble Member (Judicial)

DEEPA KRISHAN
Hon'ble Member (Technical)

For the Petitioner /applicant

: Dr. UK Chaudhary, Sr. Advocate
Ms. Manisha Chaudhary, Advocate
Mr. Himanshu Vij, Advocate
Mr. Karan Malhotra, Advocate

For the Respondent/Corporate Debtor : Mr. Ashutosh Gupta, Advocate.
(for Respondent No.1 to 5)

ORDER

Due to paucity of time, the matter was not able to be taken up and hence, with the consent of the parties, the same is adjourned to 04.12.2017.

Sd/-

(DEEPA KRISHAN)
MEMBER (TECHNICAL)

Sd/-

(R. VARADHARAJAN)
MEMBER (JUDICIAL)

Surjit
17.10.2017